

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 730 of 96

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

SMT. GITA RANI MODAK & ANR.

-v e r s u s -

DEPARTMENT OF POST

For the applicant : None.

For the respondents : Mr. S.P. Kar, counsel.

Heard on 16.9.98

Order on 16.9.98

D. PURKAYASTHA, JM

None appears on behalf of the applicant. Ld. counsel Mr. S.P. for the respondents.

Kar is present/ The application is, therefore, dismissed for default.

2. No order is passed as to costs.


(D. Purkayastha)
Member (J)